



**Central Administrative Tribunal  
Principal Bench, New Delhi**

**O.A. No. 1365/2020**

**This the 29<sup>th</sup> day of September, 2020**

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. A. K. Bishnoi, Member (A)**

Smt. Sunita Sehgal,  
Aged about 67 years,  
W/o Late Sh. Vinod Sehgal,  
R/o House No. 1/9361, Gali No. 7,  
West Rohtash Nagar, Delhi – 110032.  
Mob. No. 9540260648,  
Post: Medical Record Clerk (Retired).  
Group –C.

...Applicant

(By Advocate: Mr. Anuj Aggarwal)

**VERSUS**

1. North Delhi Municipal Corporation,  
Through its Commissioner (North),  
Dr. S.P.M. Civic Centre,  
Minto Road, New Delhi – 110002.
2. Kasturba Hospital,  
Through its Medical Superintendent,  
Near Jama Mazjid, Darya Ganj,  
Delhi – 110002.

...Respondents

(By Advocate: Mr. Manjeet Singh Reen)

**ORDER (Oral)**

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman:**

The applicant retired from the service of North Delhi Municipal Corporation (North DMC) in the year 2013 and she was being paid pension from time to time. However



from 01.04.2020 onwards, her pension is not being paid. This OA is filed with a prayer to direct the respondents to release the pension to the applicant.

2. The OA was listed earlier on 24.09.2020 and we directed the learned counsel for respondents to obtain instructions. Today, it is stated that the non payment of the pension to the applicant and several other retired employees and even salary to the existing employees by the respondent-Corporation, is on account of non release of funds by Delhi Government. It is also stated that this very issue is pending before the Hon'ble High Court in a batch of Writ Petitions. Once the entire issue is before the Hon'ble High Court, it is not advisable for us to deal with the same.

3. We, therefore, close the OA, leaving it open to the applicant to pursue the matter depending upon the decision, which the Hon'ble High Court may take in the batch of Writ Petitions. There shall be no order as to costs.

**(A.K. Bishnoi)**  
**Member (A)**

**(Justice L. Narasimha Reddy)**  
**Chairman**

/sunil/rk/ankit/